

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-158
140/241-242/ND/2020

IN THE MATTER OF:

Raman Raj Sud

....APPLICANT

Vs.

Ridhima Overseas Private Limited

...RESPONDENT

SECTION

U/s 241-242

Order delivered on 24.12.2020

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)

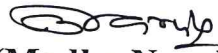
PRESENT:

For the Applicant :
For the OL :
For the Intervener :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 26.02.2021.


(Madhu Narula)
Court Officer